

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/354/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : UNITED MOTORS & HEAVY EQUIPMENT PVT LTD
NAME OF THE RESPONDENT(S) : SUNDARAM INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. VIJAYAN
Advocate

For M/s. King & Partners
Advocates for Petitioner

[Signature]

Chandramouli P
Advocate

Counsel for Respondent

[Signature]

ORDER

Mr.M.Vijayan, Counsel for petitioner present. Mr.P.Chandramouli, Counsel for Respondent also present. Counsel for respondent sought time for filing counter.
At request, time is enlarged. Put up on 31.05.2017 at 02.30 p.m.

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))